

**HIGH COURT OF UTTARAKHAND**  
**NAINITAL**  
**NOTIFICATION**

No. **295** /UHC/Admin.A/2010 Dated: July **7**, 2010.

Sri Vivek Bharti Sharma, Addl. District & Sessions Judge/ 1<sup>st</sup> F.T.C., Haldwani, Distt. Nainital is transferred and posted as Addl. District & Sessions Judge/ 1<sup>st</sup> F.T.C., Nainital, in the vacant Court.

No. **296** /UHC/Admin.A/2010 Dated: July **7**, 2010.

Sri Hira Singh Bonal, Addl. District & Sessions Judge/ 1<sup>st</sup> F.T.C., Kashipur, Distt. Udham Singh Nagar, is posted as Addl. District & Sessions Judge, Kashipur, Distt. Udham Singh Nagar, in the vacant Court.

No. **297** /UHC/Admin.A/2010 Dated: July **7**, 2010.

Ms. Kahkasha Khan, Addl. District & Sessions Judge/ 3<sup>rd</sup> F.T.C., Udham Singh Nagar, is posted as Addl. District & Sessions Judge/ 2<sup>nd</sup> F.T.C., Udham Singh Nagar, in the vacant Court.

No. **298** /UHC/Admin.A/2010 Dated: July **7**, 2010.

Sri Harish Kumar Goel, Addl. District & Sessions Judge/ 4<sup>th</sup> F.T.C., Hardwar, is posted as Addl. District & Sessions Judge/ 1<sup>st</sup> F.T.C., Hardwar, in the vacant Court.

No. **299** /UHC/Admin.A/2010 Dated: July **7**, 2010.

Sri Malik Mazhar Sultan, Addl. District & Sessions Judge/ 5<sup>th</sup> F.T.C., Dehradun, is posted as Addl. District & Sessions Judge/ 2<sup>nd</sup> F.T.C., Dehradun, in the vacant Court.

No. **300** /UHC/Admin.A/2010 Dated: July **7**, 2010.

Pursuant to Government Notification No. 966/XXX-1-10-26(1)/2004 dated 07/07/2010, Sri Nitin Sharma, Chief Judicial Magistrate, Nainital, on promotion to Uttarakhand Higher Judicial Service, is posted as Addl. District & Sessions Judge/ 1<sup>st</sup> F.T.C., Haldwani, Distt. Nainital, vice Sri Vivek Bharti Sharma.

No. **301** /UHC/Admin.A/2010 Dated: July **7**, 2010.

Pursuant to Government Notification No. 966/XXX-1-10-26(1)/2004 dated 07/07/2010, Sri Dhananjay Chaturvedi, Chief Judicial Magistrate, Tehri Garhwal, on promotion to Uttarakhand Higher Judicial Service, is posted as Additional Registrar, High Court of Uttarakhand, Nainital, in the vacant post.

No. **302** /UHC/Admin.A/2010 Dated: July **7**, 2010.

Pursuant to Government Notification No. 966/XXX-1-10-26(1)/2004 dated 07/07/2010, Sri Anuj Kumar Sangal, Chief Judicial Magistrate, Hardwar, on promotion to Uttarakhand Higher Judicial Service, is posted as Registrar (Protocol), High Court of Uttarakhand, Nainital, in the vacant post.

*D. K. and p.*

No. 303 /UHC/Admin.A/2010

Dated: July 7, 2010.

Pursuant to Government Notification No. 966/XXX-1-10-26(1)/2004 dated 07/07/2010, Sri Rajeev Kumar Khulbe, Civil Judge (Sr. Div.), Roorkee, Distt. Hardwar, on promotion to Uttarakhand Higher Judicial Service, is posted as Addl. District & Sessions Judge/ 2<sup>nd</sup> F.T.C., Hardwar, in the vacant Court.

No. 304 /UHC/Admin.A/2010

Dated: July 7, 2010.

Pursuant to Government Notification No. 966/XXX-1-10-26(1)/2004 dated 07/07/2010, Sri Kaushal Kishore Shukla, Chief Judicial Magistrate, Dehradun, on promotion to Uttarakhand Higher Judicial Service, is posted as Addl. District & Sessions Judge/ 3<sup>rd</sup> F.T.C., Dehradun, in the vacant Court.

No. 305 /UHC/Admin.A/2010

Dated: July 7, 2010.

Pursuant to Government Notification No. 966/XXX-1-10-26(1)/2004 dated 07/07/2010, Sri Amit Kumar Sirohi, Chief Judicial Magistrate, Udham Singh Nagar, on promotion to Uttarakhand Higher Judicial Service, is posted as Addl. District & Sessions Judge/ 1<sup>st</sup> F.T.C., Kashipur, Distt. Udham Singh Nagar, vice Sri Hira Singh Bonal.

No. 306 /UHC/Admin.A/2010

Dated: July 7, 2010.

Pursuant to Government Notification No. 966/XXX-1-10-26(1)/2004 dated 07/07/2010, Smt. Sujata Singh, Civil Judge (Sr. Div.), Pithoragarh, on promotion to Uttarakhand Higher Judicial Service, is posted as Addl. District & Sessions Judge/ F.T.C., Tehri Garhwal, in the vacant Court.

No. 307 /UHC/Admin.A/2010

Dated: July 7, 2010.

Pursuant to Government Notification No. 966/XXX-1-10-26(1)/2004 dated 07/07/2010, Sri Shahenshah Mohd. Dilber Danish, Civil Judge (Sr. Div.), Vikasnagar, Distt. Dehradun, on promotion to Uttarakhand Higher Judicial Service, is posted as Addl. District & Sessions Judge/ 3<sup>rd</sup> F.T.C., Udham Singh Nagar, vice Ms. Kahkasha Khan.

No. 308 /UHC/Admin.A/2010

Dated: July 7, 2010.

Pursuant to Government Notification No. 966/XXX-1-10-26(1)/2004 dated 07/07/2010, Sri Shrikant Pandey, Civil Judge (Sr. Div.), Dehradun, on promotion to Uttarakhand Higher Judicial Service, is posted as Addl. District & Sessions Judge/ 5<sup>th</sup> F.T.C., Dehradun, vice Sri Malik Mazhar Sultan.

**By Order of the Court,**

Sd/-  
**(Ravindra Maithani)**  
Registrar General.